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- (b) if so, what is the nature of the 1 complaint; and
 - (c) what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION BROADCASTING (Shri SHAM NATH): (a) to (c) No complaint has been received against any Information Officer working as such in Jammu and Kashmir, excepting the point raised in the Unstarred Question No. 543 answered in this House on 19th September, 1963.

SHRI A. M. TARIQ: Is there any official of the Government of India whose services have been lent to the Kashmir Government and may I know whether any complaint has been received against him?

SHRI SHAM NATH: There is a Central Government officer who is on deputation with the Jammu and Kashmir Government. A complaint was received against that officer

SHRI A. M. TARIQ: May I know whether that officer is being called back to the Government of India services?

SHRI SHAM NATH: Yes; it has been decided to call back that officer but that has nothing to do with the said complaint,

♦469. [The questioner (SHRI BHUPESH GUPTA) was absent. For answer, vide col. 3723 infra.]

INTEGRATION OF EMPLOYEES STATE INSURANCE WITH PROVIDENT FUND **SCHEMES**

•470. SHRIMATI DEVAKI GOPI-DAS: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state how far the programmes of integrating Employees State Insurance with Provident Fund Scheme, has progressed?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EM PLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN) : matter was considered by the Stand ing Labour Committee at its meeting held in October, 1962. As recommend the Committee, further con ed by sideration of the question of integra tion of Employees State Insurance and Provident Fund Schemes has been years. postponed for three Tripartite Committee since set up to review the working of the Employees Scheme State Insurance however, also deal with this matter.

to Questions

SHRI ARJUN ARORA: May I know whether it is not a fact that four years back the Menon Committee presided over by Mr. V. K. R. Menon recommended such integration and even then the Government said that the matter was under consideration? And why is this matter being delayed and why are not the employees offered an integrated social security scheme?

SHRI D. SANJTVAYYA: It is a fact that in 1958 the Menon Committee reported that these social security schemes should be amalgamated but in the Labour Standing Committee meeting held in October 1962 it was decided that these recommendations might be kept in abeyance for three years.

*471. [The questioner (SHRI SITARAM JAIPURIA) was absent. For answer, vide col. 3723-24 infra.]

•472. (TTie questioner (SHRI M. P. BHARGAVA) was absent. For answer, vide col. 3724 infra.]

LABOUR STRIKES

- •473. SHRI R. N. KAKATI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) what is the total number of labour strikes that took place in various industries inculding Govern-